

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 280 OF 2019**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain  
Ms. S. Rama

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

**ORDER**

Admit.

Objections on main appeal shall be filed by the Respondents within eight weeks.

List the matter on **05.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**